

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/209(KB)2022
IA(I.B.C)/336(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SANDIP KUMAR BAJAJ
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For Financial Creditor

Mr. Avishek Guha, Adv.
Ms. Arunika Dutta, Adv.
Mr. Kaustav De Sarkar, Adv.

For the Personal Guarantor

Mrs. Manju Bhuteria, Adv.
Ms. Meenakshi Manot, Adv.
Mr. Amandeep Singh, Adv.
Mr. Rishav Kumar Singh, Adv.
Ms. Khushi Gupta, Adv.

ORDER

1. Ld. Counsel for the parties present.

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2. Ld. Counsel appearing for Financial Creditor seeks extension for filing reply affidavit by one week. Time is allowed.

3. Post this matter for further consideration on **14.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**